

1/N

No. 1/308 /GEDA/2023-24/ 06
Goa Energy Development Agency
5th Floor, Goa-IDC Building,
Patto, Panaji, Goa.

Date :27/04/2023

NOTE


Sub:- Re-launch of Electric Vehicle subsidy Scheme-reg.

The Goa Electric Mobility Promotion Policy, 2021 along with Scheme for promotion of Electric Vehicles in the State of Goa was notified vide series I no.38 on 16th December 2021(copy placed at RHS from page 1/c to 4/c). The scheme was discontinued with effect from 31st July 2022. (Copy placed at page 5/c)


Now, the Hon'ble Chief minister in his budget speech have proposed to re-launch the said scheme under provision of 25.00 crores. The details of the budget speech is placed at RHS for perusal. (page 8/c)

In view of above , the Draft of Revised Scheme for promotion of Electric Vehicles in the State of Goa to provide subsidy for Two, Three and Four wheelers is placed along side at Pg 9/c to 12/c. for Administrative Approval and Concurrence of F.D.

Submitted


Mrs. Anupa V.P. Khorjuvekar
A.M.E. (GEDA)

Accountant


27/04/2023

Member Secretary (GEDA)

A provision of 25 crores has been made in Budget of 2023-24 as subsidy for purchase of EV. may seek approval of Government, FD and Council of ministers for the revised scheme. A separate proposal to enhance the Green cess to fund the scheme has been moved.

Director (NRE)

Director NRE 15/05/23

52
28/04/2023

DEPT. FILE

ADM. CONTROL ROOM

~~Secretary (NRE)~~

~~Dir~~
19/05/2023

Form
860/K
Date: 16/5/2023

~~VC (GEDA) / CS~~

~~Director~~
30/5/23

~~Hon. Min NRE~~

~~Imohankip~~
31/5/23

Ch. No. 323/H.
No. 22/5/2023

~~Chairman (GEDA) / HCM~~

~~Parmit~~
5/6/23

For: 1201 Department
1100074315
Date: 17/08/2023

for Power
Renewable Energy & Housing
No: 1706
Date: 30/5/2023

~~Director (NRE)~~ 1/8/23

M.S (GEDA) may seek approval of Finance Department for the Revised Scheme. The earlier file for approved scheme is linked at

Office of Chief Minister
Secretariat Porvurim
Inward No. 1805/H
Date: 11/6/23

~~Director - NRE~~ file may be submitted to finance along with FAC.

INWARD No 1533
DATE 08/08/2023
GEDA, GOA

Under Secretary (Fin/Exp)

~~MC (GEDA)~~

~~AS (FIN-EXP)~~

14/08/23

AFC placed alongside in file for signature and submission to

21/8/23
FB
US

File No.: 1/308/GEDA/2023-24
(FMS No. 1400094315)
FINANCE (EXP) DIVISION

Note at pgs.1-2/N refers.

The proposal of the Department of New & Renewable Energy is for according approval for re-launch of the Electric Vehicle Subsidy Scheme.

Department may in the first instance clarify the following:

- Submit proposal in tabular form indicating difference between earlier scheme and proposed new scheme.
- Indicate the expenditure incurred on the earlier scheme since its inception alongwith number of beneficiaries benefitted.
- Indicate total financial implication on proposed scheme.
- Link the file wherein earlier scheme was approved.
- Reason for seeking retrospective approval when the scheme is being re-launched.

X

Submitted please.

[Signature]
Assistant
23/08/2023

S.O. *MS*
24/08/2023

U.S. (Fin Exp) *MS*
24/08/2023

- A.S. (Fin)
1. As the scheme is being ~~made~~ proposed to be effective from 01/08/2022 dept to clarify the rationale & need to give it retrospective effect.
 2. Dept should also provide timeline for submitting the application for past purchases & further purchases
 3. Dept to clarify about the amounts mentioned in Table at clause 4.3 and maximum subsidy available & which dept will pay in cash or adjust against registration fees the ICE scrapping incentive.
Dept may pl. clarify adequacy points at 'x' above and resubmit pl.
- [Signature]*
28/08

INWARD No. 1859
DATE 28/09/23
GEDA, GOA

Div (NRE) *[Signature]*
MS GEDA-

4/N

No. 1/308 /GEDA/2023-24/30

Patto, Panaji, Goa.

Date : 07/09/2023

NOTE

Sub:- Re-launch of Electric Vehicle subsidy Scheme-reg.

Note at pre page refers.

In view of the observations of F.D. at page 3/N , it is stated as following:-

1. The proposal in tabular form indicating difference between earlier scheme and the Proposed Scheme is placed at page 15/c.
2. The total expenditure incurred on the earlier scheme since inception till date is as follows:-

EV type	2-wheelers	3-Wheelers	4-Wheelers
Beneficiaries (in nos.)	1412	7	316
subsidy released (in Lakhs)	41.52	4.20	821.21

3. The total financial implications for the proposed scheme is as follows:-

EV type	2-wheelers	3-Wheelers	4-Wheelers	Amt in Lakhs
New purchase subsidy	750.00	30.00	600.00	1380.00
Scrapping benefits	10.00	2.50	5.00	17.50
Retrofitting benefit	4.50	25.00	150.00	179.50
Total amount				1577.00

4. Earlier file linked as Volume- 1 (with Noting pages 1/N to 91/N and Correspondence pages from 1/C to 509/C).
5. It may be noted that the Scheme for Promotion of Electric Vehicle in the State of Goa was notified vide Series I, no.38 dated 16th December 2021 which was for 05 Financial years i.e. upto FY 2021 to 2026. May please see at pages 1/c to 4/c.

Normally, the EVs booked are delivered after 6 months. There are beneficiaries who have booked the vehicles with reference to the notified scheme which was for 05 years. However, the Government curtailed the scheme on 31st July 2022. Please see pages 14/C.

In order to have continuity the retrospective approval is desired.

- 6. GEDA has designed and developed an online Portal www.goaev.in for submitting the online applications and to avail the subsidy benefit under the Proposed Scheme. After receipt of the complete application along with necessary documents as mentioned in the proposed scheme the subsidy will be disbursed in 30 working days via NEFT in beneficiaries account.
- 7. The registration/de-registration fees for EVs and ICE vehicles are as specified by Dept. of Transport, Govt. of Goa.
- 8. It may please be noted that the nos. of vehicles under scrapping incentives are not mentioned in clause no.4.3 of the proposed scheme. It is proposed to consider 2-wheelers: 200nos; 3-wheelers: 25 nos; 4-wheelers: 50 nos for scrapping and deregistration of old ICE vehicles from 1st August 2022 to 31st March 2024.

Submitted for approval.

Mrs. Anupa V.P. Khorjuvekar
A.M.E. (GEDA)

PD

Member Secretary (GEDA)

may submit the file to
FD with above response
to observations raised at pgs 3/N

Inward No. 337
Date 11/05/2023

DEPT. OF NRE

Director (NRE)

12/09/23

AS (Finance)

13/04

US (exp)

12/09/2023

File No.: 1/308/GEDA/2023-24

(FMS No. 1400094744)

FINANCE (EXP) DIVISION

Note at pgs.1-5/N refers.

In view of observation of F.D. at pg.3/N, Department has given justification, may be seen at pgs.4-5/N. Department has placed the following:

- Tabular form at pg.15/C
- Linked the earlier file volume-I
- Total expenditure incurred on earlier scheme is indicated at 'X' on pg.4/N
- Total financial implications on proposed scheme is indicated at 'Y' on pg.4/N

The proposal of the Department of New & Renewable Energy is for according approval for re-launch of the Electric Vehicle Subsidy Scheme.

In this regard, Department has stated the following:

- 1) The scheme is proposed as per the budget speech, copy placed at pg.8/C.
- 2) The earlier Scheme for promotion of Electric Vehicle in the State of Goa was notified on 16/12/2021 with validity of 05 years (pgs.4-1/C), however the same was discontinued w.e.f. 31/07/2022 (pg.14/C).
- 3) EVs booked are delivered after 06 months and there are beneficiaries who had booked the vehicles with reference to the notified scheme which was for 05 years.
- 4) In order to have continuity the retrospective effect to the notification is proposed.
- 5) GEDA has designed and developed an online portal for submitting online application and to avail the subsidy benefit under the proposed scheme. After receipt of the complete application alongwith necessary documents as mentioned in the proposed scheme the subsidy will be disbursed in 30 working days via NEFT in beneficiaries account.
- 6) The registration/de-registration fees for EVs and ICE vehicles are as specified by Department of Transport.
- 7) The number of vehicles under scrapping incentives is not mentioned in clause 4.3 of the proposed scheme.
- 8) It is proposed to consider 200 nos. - 2 wheelers, 25 nos. 3 wheelers and 50 nos. 04 wheelers and deregistration of old ICE vehicle from 1st August 2022 to 31st March 2024.

from pre-page

T/N

With clarify as
1. It i

- 9) The main scope of the scheme is to provide incentive in the form of subsidy to the users for purchase of electric two, three, four wheelers and retrofitting of ICE vehicles to EC in the State of Goa.
- 10) The financial assistance for conversion of ICE vehicles to EV will be provided in the form of subsidy.
- 11) Registered owner of ICE vehicles (i.e. eligible for the EV purchase incentives) shall also be eligible for incentive for scrapping and deregistering old ICE 2W, 3W & 4W registered in Goa.
- 12) The financial assistance will be provided from 01/08/2022 to 31/12/2024 in the form of subsidy as mentioned below:

Type of EVs	EVs (in nos.)	Subsidy (in ₹)	Retrofitting benefits (in ₹)	ICE to EVS (in nos.)	Scrapping and deregistering old ICE (in ₹)
2-W	5000	₹8000/kwh not exceeding ₹15,000/- per vehicle	₹15,000/-	30	₹5,000/-
3-W	50	₹8000/kwh not exceeding ₹60,000/- per vehicle	₹50,000/-	50	₹10,000/-
4-W	600	₹8000/kwh not exceeding ₹1,00,000/- per vehicle	₹1,00,000/-	150	₹10,000/-

Under the Pattern of Assistance

- GEDA shall be entitled to Government grants based on the estimate approved in the budget estimate.
- The subsidy shall be disbursed in a single installment to the beneficiary concerned i.e. 100% on purchase of electric vehicle and production of documents specified in the scheme by the beneficiaries.

Hon'ble Chief Minister has administratively approved the scheme on pg.2/N. The FAC & draft scheme is placed at pgs.13-9/C.

In view of above, may like to see to accord sanction for formulation of Scheme for Promotion of Electric Vehicle (EVs) in the State of Goa.

Submitted please.

Dhais

Assistant
13/09/2023

S.O.

MS
15/09/2023

U.S. (Fin Exp)

A. S. (Fin)

Pr. Secy. (Fin)

Hon'ble CM/FM

Referring department has not clarified on points at Sr. Nos observation of finance department at point 2, 4 3 on page 3rd at 'A' on page 3/N. If agreed file may be returned to referring department for clarification on same

13/10

U.S. (Exp)

Director (NKB)

Forward No. 402
18/09/2023

SECRET

8/N

with respect to the queries raised by F D at 2,3 at N/3 marked at 'A', this is to clarify as follows

1 It is proposed to include the following clause in the eligibility criteria at Sr 7 in the scheme "

(a) *Only those owners who submit their online application within 90 days of Notification of this Scheme for vehicles purchased prior to issue of this notification of revised EV scheme will be eligible to avail subsidy under this revised scheme.*

(b) *Only those owners who submit online application within 120 days of purchase of vehicle after issue of notification of revised EV scheme will be eligible to avail subsidy under this revised scheme.*

2 It is proposed to consider 200 numbers of 2-Wheeler, 25 numbers of 3-Wheeler and 50 numbers of 4-Wheeler vehicles for availing the subsidy for scrapping and de-registering Old ICE vehicles. The subsidy amount will be made in cash as mentioned in table at 15/C. The criteria for availing the incentives of scrapping and de-registering Old ICE vehicles is that owner should scrap and de-register his vehicle before the purchase of EV Vehicle or before the submission of subsidy application.

May submit to F D. with above clarifications.

11512
38/10/23
M.S. GEDA

Director NRE

sb

As (Finance)

Priority pl

9/11

US (exp)

For (Exp.) Department
Received No. 140009550
Date 3/11/23

For (Exp.) Department
Received 140009550
Date 9/11/23

File No.: 1/308/GEDA/2023-24/276
(FMS No. 1400095550)
FINANCE (EXP) DIVISION

Note at pgs.1-8/N refers.

In view of observation of F.D. at pg.7/N, Department has proposed to include sub clauses in eligibility clause 5 at sr.no.7, however, the same is not incorporated in the draft notification.

Further, in view of observation of F.D. at pg.3/N, Department has given justification, may be seen at pgs.4-5/N. Department has placed the following:

- Tabular form at pg.15/C
- Linked the earlier file volume-I
- Total expenditure incurred on earlier scheme is indicated at 'X' on pg.4/N
- Total financial implications on proposed scheme is indicated at 'Y' on pg.4/N

The proposal of the Department of New & Renewable Energy is for according approval for re-launch of the Electric Vehicle Subsidy Scheme.

In this regard, Department has stated the following:

- 1) The scheme is proposed as per the budget speech, copy placed at pg.8/C.
- 2) The earlier Scheme for promotion of Electric Vehicle in the State of Goa was notified on 16/12/2021 with validity of 05 years (pgs.4-1/C), however the same was discontinued w.e.f. 31/07/2022 (pg.14/C).
- 3) EVs booked are delivered after 06 months and there are beneficiaries who had booked the vehicles with reference to the notified scheme which was for 05 years.
- 4) In order to have continuity the retrospective effect to the notification is proposed.
- 5) GEDA has designed and developed an online portal for submitting online application and to avail the subsidy benefit under the proposed scheme. After receipt of the complete application alongwith necessary documents as mentioned in the proposed scheme the subsidy will be disbursed in 30 working days via NEFT in beneficiaries account.
- 6) The registration/de-registration fees for EVs and ICE vehicles are as specified by Department of Transport.
- 7) The number of vehicles under scrapping incentives is not mentioned in clause 4.3 of the proposed scheme.
- 8) It is proposed to consider 200 nos. - 2 wheelers, 25 nos. 3 wheelers and 50 nos. 04 wheelers for availing the subsidy for scrapping and deregistering old ICE vehicles.
- 9) The main scope of the scheme is to provide incentive in the form of subsidy to the users for purchase of electric two, three, four wheelers and retrofitting of ICE vehicles to EC in the State of Goa.

- 10) The financial assistance for conversion of ICE vehicles to EV will be provided in the form of subsidy.
- 11) Registered owner of ICE vehicles (i.e. eligible for the EV purchase incentives) shall also be eligible for incentive for scrapping and deregistering old ICE 2W, 3W & 4W registered in Goa.
- 12) The financial assistance will be provided from 01/08/2022 to 31/12/2024 in the form of subsidy as mentioned below:

Type of EVs	EVs (in nos.)	Subsidy (in ₹)	Retrofitting benefits (in ₹)	ICE to EVS (in nos.)	Scrapping and deregistering old ICE (in ₹)
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Under the Pattern of Assistance

- GEDA shall be entitled to Government grants based on the estimate approved in the budget estimate.
- The subsidy shall be disbursed in a single installment to the beneficiary concerned i.e. 100% on purchase of electric vehicle and production of documents specified in the scheme by the beneficiaries.

Hon'ble Chief Minister has administratively approved the scheme on pg.2/N. The FAC & draft scheme is placed at pgs.13-9/C.

In view of submission on pre-page & above, may like to see to accord sanction for formulation of Scheme for Promotion of Electric Vehicle (EVs) in the State of Goa, subject to incorporation of eligibility criteria indicated at (a) & (b) on pg.8/N.

Submitted please.

Chait
Assistant
13/11/2023

S.O.

MSB
15/11/2023

U.S. (Fin Exp)

MSB
21/11/2023
Prasanna
28/11

A.S. (Fin)

Pr. Secy. (Fin)

Prasanna
30/11/2023

Hon'ble CM/PM

Prasanna
21/11/23

Maybe placed before Cabinet

AS (Fin)

Prasanna

US (exp) *MSB* 21/11/23 Director (CNK8)

DEPT. OF...
DEPT. OF NINE
Date: 05/01/2024
541

Office of Chief Minister
Secretariat Porvorim
Inward No. 8068/F
Date: 30/11/23

Secretary (Fin)
Inward No.: 8408
Date: 28/11/23

14/N

No. 1/308 /GEDA/2023-24/64
Goa Energy Development Agency
5th Floor, Goa-IDC Building,
Patto, Panaji, Goa.

Date :15/02/2024

NOTE

Sub:- Notification of "Re-launch of Electric Vehicle subsidy Scheme"-reg.

The letter addressed to the Director, Dept. of Printing and Stationary, Panaji-Goa with regards to the notification of the scheme is placed at RHS for signature.



Sanjeev Joglekar
Member Secretary (GEDA)

Director (NRE)



646
Date 15/02/2024
DEPT. OF NRE

draft cabinet Note for Re-launch of scheme for Promotion of Electric Vehicles (EVs) in the state of Goa for approval and signature by Secretary (Power).

~~Director (NRE)~~

~~Secretary (NRE)~~ Ajit 08/01/2024

~~Chief Secretary~~ Ramesh 18/1/24

~~Hon'ble Minister for NRE~~ Mohanraj 19/1/24

~~Hon'ble Chief Minister~~ Dhanraj 24/1/24

~~Secy (NRE)~~ Ajit 29/01/2024

Dir. NRE

Office of Secretary (Power)
No.: 26-F
Date: 08/1/24

Chief Secretary
Entry No.: 18-F
Date: 8/1/2024

Dir. New & Renewable Energy & Housing
Inward No.: 2646
Date: 19/1/2024

Office of Chief Minister
Mastralaya Poyvorim
Inward No.: 9632-F
Date: 23/01/24

Office of Secretary (Power)
No.: 111-F
Date: 25/1/24